

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**E.A. NO. 10 OF 2023**

**IN**

**ORIGINAL APPLICATION NO. 214 OF 2021**

**IN THE MATTER OF:-**

SHAILESH SINGH

... APPLICANT

Versus

CENTRAL POLLUTION CONTROL BOARD & ORS.

..RESPONDENTS

**IN THE MATTER OF:-**

M/S. QURESHI INTL DS-MAX FNF CONSORTIUM PVT. LTD

...APPLICANT

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**A. Venkatesh, Rahul Mishra & Amber Sachdeva**  
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Chamber No. 116, R.K. Jain Block,  
Supreme Court Compound,  
New Delhi – 110 001  
(Mobile No.9818997711)

New Delhi: **New Delhi**

Dated: 25.07.2024

BEFORE THE NATIONAL GREEN TRIBUNAL  
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M/S. QURESHI INTL. DS-MAX FNF CONSORTIUM PVT. LTD.

...Applicant

AFFIDAVIT

I, Yousuf Mujahid, S/o. Mohd. Yaqoob Qureshi aged about 48 years, R/o. 19-2-294, Dhood Bowli, Palam Road, Hyderabad 500 064, Telangana having temporarily come down to New Delhi do hereby solemnly affirm and state as under:-

1. This Hon'ble Tribunal vide Order dated 13.05.2022 directed the CPCB and DPCC to "*ensure 100% recirculation of treated water and the adoption of ZLD System*".
2. The Delhi Jal Board, Government of NCT of Delhi vide Communication No.DJB/E.E.(M)-57/2022-23/1069 dated 24.05.2022 regularized 5 number of bore wells installed at Ghazipur Slaughter House for extracting the ground water for operation and maintenance of Ghazipur

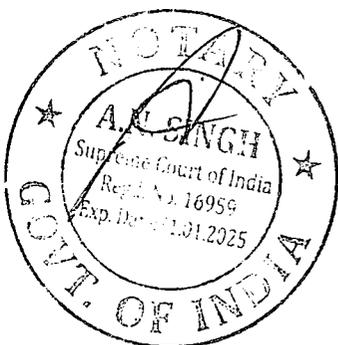


Slaughter House, Rendering Plant and Livestock Market for a period of 6 months subject to maximum abstraction of 180 KLD per bore with installation of telemetric flow meter on each bore and its id and password will be shared with the Central Ground Water Board and the same has been extended from time to time vide Orders dated 17.06.2022, 19.04.2023, 11.12.2023 and the last being 25.07.2024.

3. I submit that each of the five bore wells has telemetric flow meter installed and the same is operational as of today.
4. The Electromagnetic Flow Meter has been installed and are operational at each of the measure point.
5. I submit that this Hon'ble Tribunal in its Order dated 16.04.2024 taking note of the Report of the Joint Committee filed by DPCC dated 11.01.2024 relating to non-compliance of the following two issues:-

*“(viii) As reported by MCD, the engineering department of MCD is in the process of establishment of Ingesta / dung drying plant. It is also informed that the tenders have been floated for the fifty times and two bids have been received, which have been examined. The MCD should expedite installation of Bio-methanation/Igesta/dung drying plant at the earliest.*

*(ix) MCD has not deposited Environmental Compensation (EC) of*



*Rs.50 Lakhs for non-installation of bio-methanation plant till date.”*

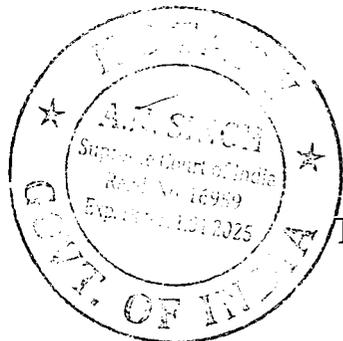
And noted as under:-

*“4 Learned Counsel for DPCC submits that so far as Environmental Compensation (EC) amount of Rs.50 lakhs is concerned, same will be recovered within a period of six weeks.*

*5. Learned Counsel for the MCD submits that tender was floated for setting up of Bio-methanation/Ingesta/dung drying plant and L1 M/s. Food Processing Equipments Co. Pvt. Ltd. has been finalized. He submits that the plant will be made functional expeditiously. He is directed to file report disclosing the status, thereof, at least one week before the next date of hearing.”*

6. With regard to the establishment of Ingesta Plant it is submitted:-

*“that the Municipal Corporation of Delhi (MCD) vide communication dated 07.06.2022 had requested the 09 Green Waste Management Centres of M.C.D. at Vivek Vihar/Geeta Colony/Mayur Vihar-II, Mayur Vihar-III, Gazipur/Mayur Vihar-I, Mayur Vihar/Bahubali Enclave/Yamuna Vihar at Parks to use lairage dung for composting the green waste, and in response there to the Director Horticulture had requested the lairage dung to be transported by the Project Proponent to the 09 Green Waste Management Centers and the Horticulture Department will use the same for composting green waste.”*



The said fact was stated before this Hon'ble Tribunal in M.A. No. 39/2022 filed by the Applicant

herein seeking Modification of the Order of this Hon'ble Tribunal dated 13.05.2022.

A true copy of the M.A. No. 39/2022 dated 20.06.2022 is being filed herewith marked as **Annexure R- 1**

7. The said fact is noted in the Joint Inspection Report dated 10.06.2022.

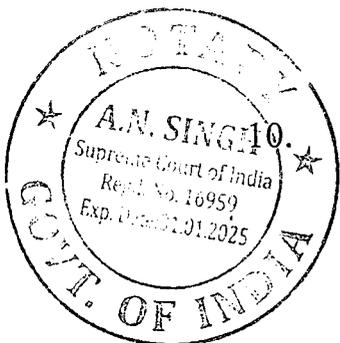
A true copy of the Joint Inspection Report dated 10.06.2022 is being filed herewith marked as **Annexure R- 2**

8. That ever since June, 2022 M/S. Qureshi Intl. Ds-Max Fnf Consortium Pvt. Ltd. has been transporting the lairage dung to the Waste Management Centres of M.C.D. at:-

- (i) *Vivek Vihar*
- (ii) *Geeta Colony*
- (iii) *Mayur Vihar-II,*
- (iv) *Mayur Vihar-III,*
- (v) *Gazipur*
- (vi) *Mayur Vihar-I,*
- (vii) *Mayur Vihar*
- (viii) *Bahubali Enclave*
- (ix) *Yamuna Vihar*

9. I submit that apart from the dung generated in the Lairage and livestock to the nine green management centers of the MCD the blood is sent to the Fish Meal Centre which is an ingredient for manufacture of Fish Meal/Feed.

Apart from the dung and blood which are used as stated in Paras 8 and 9 herein above, the bone and other



wastes like intestine etc., are first processed in rendering plant and then sent to the Poultry Feed Centers and as such there is no wastage lying at the Unit/Slaughter House.

11. That the Applicant herein had applied for extension for Consent to Operate and vide Consent Order dated 28.03.2024 bearing No. DPCC/WMC-III/52/2020/393-394 has been extended up to 13.09.2024.

A true copy of the Consent Order dated 28.03.2024 is being filed herewith marked as **Annexure R- 3**

12. The R.O./Nano Point is fully operational and guidelines of 100% recirculation is in place.

The same is clear from the Water Balancing Chart for the period 01.06.2024 to 30.06.2024 which is being attached herewith marked as **Annexure R- 4**

And as such, the Plant herein is ensured 100% recirculation of treated water and the adoption of ZLD system, thereby fully complying with the Order of this Hon'ble Court dated 13.05.2022.

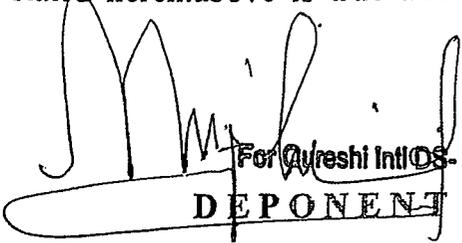
13. I submit that OCEMS is operational and connected with DPCC server online. All parameters of treated water are within the prescribed limit.

A true copy of the Report showing OCEMS being operational and connected with DPCC Server Online is being filed herewith marked as **Annexure R-5**



14. I state that Screen Chamber, OGT, DAF & ETP  
Plaint is fully operational.

15. I state that what is stated hereinabove is true and  
correct.

  
For Qureshi Intl OS- Max Fnf Consortium  
**DEPONENT**

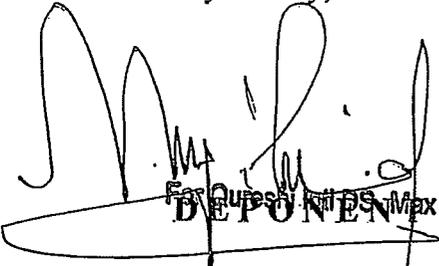
**VERIFICATION**

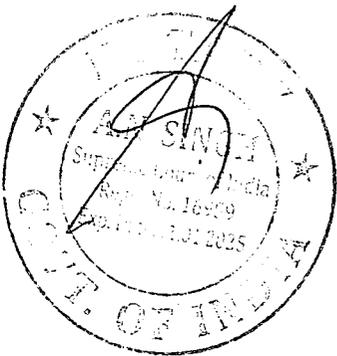
Authorised Signatory

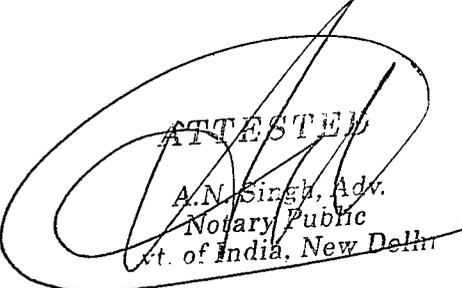
I the deponent herein above, verify that the contents of the  
above said Affidavit at paras 1 to 15 are true and correct to the  
'best of my knowledge and belief and the Annexures are true  
copies of their respective originals. No part of it is false, nor has  
anything been concealed there from.

Verified at New Delhi on this the <sup>25</sup> JUL 2024 day of July, 2024.

  
I Identify the deponent who has  
Signed/Put T.I. in my presence

  
For Qureshi Intl OS- Max Fnf Consortium  
**DEPONENT**  
Authorised Signatory



  
**ATTESTED**  
A.N. Singh, Adv.  
Notary Public  
Ct. of India, New Delhi

25 JUL 2024

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...APPLICANT

PAPERBOOK

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Chamber No. 116, R.K. Jain Block,  
Supreme Court Compound,  
New Delhi – 110 001  
(Mobile No.9818997711)

New Delhi: New Delhi

Dated: 20.06.2022

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New Delhi: New Delhi

Dated: 20.06.2022



3. **EAST DELHI MUNICIPAL CORPORATION**

Through its Commissioner  
419, Udyog Sadan,  
Patparganj Industrial Area,  
New Delhi – 110092

4. **M/S. FRIGORIFICO ALLANA PVT. LTD.**

Through its Managing Director  
Ghazipur Slaughter House,  
Ghazipur,  
Delhi – 110096

...Respondents

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...APPLICANT

**APPLICATION FOR DIRECTIONS/MODIFICATION OF  
THE ORDER OF THIS HON'BLE TRIBUNAL DATED  
13.05.2022**

1. That O.A. No. 214/2021 was filed before this Hon'ble Tribunal stating that M/s. Frigorifico Allana Pvt. Ltd. was running the Ghazipur Slaughter House even after the expiry of its Lease Deed and in violation of the Environmental Norms.
2. That vide Order dated 31.08.2021 this Hon'ble Tribunal constituted a Joint Committee comprising of:-
  - (i) Central Pollution Control Board (CPCB)
  - (ii) Delhi Pollution Control Committee (DPCC)
  - (iii) East Delhi Municipal Corporation (EDMC)
  - (iv) Jurisdictional District Magistrate
  - (v) Special Commissioner of Police, East to ascertain facts and furnish a factual and action taken report.

3. That the Joint Inspection Committee filed a Report on 24.01.2022 with certain observations and with the following conclusions:-

- a. *ETP of the unit was not functioning properly. The MLSS level in the aeration tank was found very low i.e., (Aeration Tank 1-361 and Aeration Tank 2-680 mg/l). Dissolved Air Flotation Unit (DAF) and UASB Unit of ETP were found not functioning.*
- b. *There is also no digital flow meter at outlet of ETP for measuring flow of the treated effluent. There is also no record maintained for utilization of treated effluent in horticulture. However, analog flow meter is provided.*
- c. *The unit does not have Irrigation Management Plan approved by Agriculture University/Irrigation Department.*
- d. *During the Inspection, the unit could not show final discharge point of treated effluent. The claim of the unit that the treated waste is utilized for horticulture in SLF could not be shown by the unit and verified by the inspection team.*
- e. *There is no NOC from Delhi Jal Board for abstraction of water from ground.*
- f. *Although the unit has installed OCEMS, however, no calibration certificate was found with the unit.*
- g. *The ground water samples were collected from 03 locations within the premises and nearby area. The analysis report shows Total Caliform/Fecal Caliform presence in the ground water exceeding the standard at 02 locations.*

- h. *The consent issued does not specify the nos. Of animals to be slaughtered on daily basis and capacity of by-products. It does not direct the unit also to utilize treated effluent as per the guidelines framed by CPCB for "utilization of treated effluent in irrigation" in compliance of Hon'ble NGT Order.*
  - i. *The unit should put up mechanized dewatering machine for quick drying of the sludge.*
  - j. *The unit may engage any expert institution for adequacy assessment and up-gradation of its ETP so as the effluent treated properly."*
- 4. That on 29.01.2022 the Applicant herein moved I.A. No. 24/2022 seeking impleadment as party respondent and consider its version.
- 5. That along with I.A. No. 24/2022 the Applicant herein had filed its Objections by way of Reply indicating the steps taken by it to the observations made in the Joint Inspection Report.

A true copy of the Objections by way of Reply dated 20.01.2021 is being filed herewith marked as **Annexure R-1**
- 6. That this Hon'ble Tribunal taking note of the fact that Lessee has changed and the present Applicant has taken over from the earlier operator, under such agreement with EDMC dated 19.01.2021, operative from 05.03.2021 directed that the "*Memo of parties may be corrected in view of the statement in I.A. that the Lessee has changed and the Applicant in I.A. has taken over from earlier operator under Lease Agreement with EDMC dated 19.01.202 operative from 05.03.2021.*"

7. That this Hon'ble Tribunal in its Order dated 13.05.2022 erroneously and without taking note of the Reply filed along with I.A. No. 22/2022 and the Status Report filed by the DPCC on 29.04.2022 observed "*Beyond a bald statement to the effect that the Project Proponent has attended to the defects pointed out, no material has been placed on record in support of such claim so as to reject the report of the joint committee comprising the statutory regulators, finding found serious violations on site visit, which include discharge of untreated effluent and illegal and illegal abstraction of groundwater.*"

A true copy of the Status Report filed by the DPCC dated 29.04.2022 is being filed herewith marked as **Annexure R-2**

8. That this Hon'ble Tribunal in Para 7 of its Order dated 13.05.2022 specifically noted that only issue which remains to be sought out is illegal extraction of ground water and directed as under:-

*"we direct that the PP may not be allowed to operate the plant unless a Joint Committee of CPCB and DPCC certifies that the project can be operated in accordance with the consent conditions and environmental norms. In case the project is to be permitted, the Committee may ensure 100% recirculation of treated water and the adoption of ZLD system. The statutory regulators may fix accountability for past violations, following due process of law. Payment of assessed compensation, to be used for restoration of the environment, will be condition precedent for permitting the project."*

A true copy of the Order of this Hon'ble Tribunal dated 13.05.2022 in O.A. No.214/2021 is being filed herewith marked as **Annexure R-3**

9. That a perusal of the Order dated 13.05.2022 shows that the Project may be permitted to operate once the Committee ensures 100% recirculation of treated water and adoption of ZLD System.
  
10. It is humbly submitted that subsequent to the Order of this Hon'ble Tribunal dated 13.05.2022, Delhi Jal Board, Government of NCT of Delhi vide communication No.DJB/E.E.(M)-57/2022-23/1069 dated 24.05.2022 regularised 5 number of bore wells installed at Ghazipur Slaughter House for abstracting the ground water for operation and maintenance of Ghazipur Slaughter House, Rendering Plant and Livestock Market for a period of 6 months subject to maximum abstraction of 180 KLD per bore with installation of telemetric flow meter on each bore and its id and password will be shared with Central Ground Water Board with other terms and conditions as attached.

A true copy of the communication No.DJB/E.E.(M)-57/2022-23/1069 dated 24.05.2022 is being filed herewith marked as **Annexure R-4**

And as such the objection that the Project Proponent does not have the permission of the Central Ground Water Authority for extraction of ground water stands rectified.

11. That with respect to the ZLD (Zero Liquid Discharge) it is submitted that this Hon'ble Tribunal in its Order dated 24.05.2019 in O.A. No.348/2017 titled "*Shailesh Singh vs. M/s. Al-Dua Food Processing Pvt. Ltd. & Ors.*" has held that ZLD System is only recommendatory not mandatory.

A true copy of the Order of this Hon'ble Tribunal dated 24.05.2019 in O.A. No.348/2017 is being filed herewith marked as **Annexure R-5**

12. It must be pointed out that the Project Proponent, M/S. QURESHI INTL DS-MAX FNF CONSORTIUM PVT. LTD. has informed that the Consortium is also an Export oriented unit with Agricultural and Processed Food Products Export Development Authority (APEDA) Registration No. 227 and is approved to Export to more than 20 countries including Saudi Arabia and some Export Orders are in pipeline.

A true copy of the Registration Certificate issued by the APEDA is being filed herewith marked as **Annexure R-6**

13. As per APEDA and Importing country food safety norms washing of meat carcasses and equipments for handling meat should be washed with potable water only.
14. The APEDA Executive Manual (Sanitary and Phyto-Sanitary Requirements in Export Oriented Meat Processing Plants, Good Hygiene Practices (GHP), Sanitary and Hygienic Requirement of Processing Unit.

A true copy of the APEDA Executive Manual is being filed herewith marked as **Annexure R-7**.

15. Not only potable water should be used for washing the carcasses, even equipments which come in direct contact of meat should be washed with potable water and the potable water quality shall be as specified in the latest edition of BIS standard on drinking water (IS 10500). Potable water shall be tested bi-annually to confirm that it meets the requirements of this standard.
16. The Food Safety Standard Authority of India (FSSAI) also specify that the water involved in food processing in various stages from washing to soaking and involved in either directly food production as an ingredient or in some in-direct manner as steam should also be through potable water. It also specifies that for washing and sanitization operation potable water should be used which should be confirmed to the specification of BIS 10500:2012.
17. The potable safety manual also prescribes that "Meat Offal's and equipments which come in contact with meat will be washed with potable water as per BI Standard 10500 2012.
18. That the C.P.C.B. Guidelines for utilization of treated effluents in irrigation which states that "Adopting ZLD practices may not be feasible in many cases in view of techno economical reasons. However, the industries should still to be encouraged for 2 recycling and reuse of waste water as far as practicable in order to minimize the fresh

water consumption and discharge of waste water into the environment.”

A true copy of the C.P.C.B. Guidelines for utilization of treated effluents in irrigation is being filed herewith marked as **Annexure R-8**

19. That for exporting meat shipment Health Certificate is required. It requires the following parameters to be followed:-

- I. Total bacterial count should be within the limit of 1 to 10 million per gram.
- II. E-coli count not more than 100 gram.
- III. Meat should be free from Salmonella.
- IV. Meat should be fit for human consumption.

And as such the Hon'ble Tribunal may direct/modify its Order dated 13.05.2022 insisting adoption of ZLD System.

20. That in terms of the Order of this Hon'ble Tribunal the Regulatory Authorities are insisting for adoption of the Bio-Methanation Plant.

21. That in respect to the installation of the Bio-Methanation Plant the Municipal Corporation of Delhi has in the year 2014 (the East Delhi Municipal Corporation) (EDMC) had invited bids for setting up of Bio-Methnation Plant to handle the animal dung waste at Ghazipur Slaughter House. Three parties submitted the bids, out of which M/s.

IL&FS was declared successful bidder. But the concession agreement could not be executed by the EDMC and IL&FS due to various reasons communicated vide letter No. 887/DVS/EDMC/2019 date 23.04.2019 to the Chairman, DPCC by the Commissioner, EDMC.

22. The EDMC again invited tenders vide NIT No.EDMC/ADVS/GSH/2021/002 dated 26.10.2021 for establishment of Bio-Methanation plant Ghazipur Slaughter House. As no tender was received in reference to this NIT, the time for submission of bid was extended for 15 days from 22.11.2021 to 07.12.2021 but nobody submitted the bid. Thereafter, the time for submission of bids was further extended another five times from 07.12.2021 to 22.12.2021, from 22.12.2021 to 31.12.2021, from 31.12.2021 to 17.01.2022, from 17.02.2022 to 01.02.2022 and from 01.02.2022 to 17.02.2022. Even after extending the dates for submission of the bids six times by EDMC, no party submitted bids to execute the work of Bio-Methanation Planted the NIT was finally closed on 24.02.2022 due to non-submission of the tenders by anybody.

23. In this regard it is submitted by the Applicant an Ingesta Drying Proposal dealing with conservation of solid waste into value addition is an Alternate.

24. As per the said proposal the Ingesta and the Undigested Food would be utilized by converting it into a boiler fuel.

A true copy of the Ingesta Drying Proposal is being filed herewith marked as **Annexure R-9**

25. That the Municipal Corporation of Delhi (MCD) vide communication dated 07.06.2022 had requested the 09 Green Waste Management Centers of M.C.D. at Vivek Vihar/Geeta Colony/Mayur Vihar-II/Mayur Vihar-III/Gazipur/Mayur Vihar-I/Mayur Vihar/Bahubali Enclave/Yamuna Vihar at Parks to use lairage dung for composting the green waste, and in response there to the Director Horticulture had requested the lairage dung to be transported by the Project Proponent to the 09 Green Waste Management Centers and the Horticulture Department will use the same for composting green waste.

26. That subsequent to the passing of the Order dated 13.05.2022 in O.A. No. 214/2021 the Municipal Corporation of Delhi had called upon the National Environment Engineer Institute (NEERI) requesting to examine the issue of 100% recirculation treated water and adoption of the ZLD System of the Slaughter House.

That the officers of the NEERI visited the Slaughter House on 07.06.2022 and on 10.06.2022 submitted a Report on 10.06.2022.

A true copy of the Report of the NEERI dated 10.06.2022 is being filed herewith marked as **Annexure R-10.**

P R A Y E R

For the reasons stated herein above, it is therefore, prayed that this Hon'ble Tribunal may be pleased to:-

- (a) Allow the present Application for Direction/Modification of the Order of this Hon'ble Tribunal dated 13.05.2022;
- (b) Modify the Order of this Hon'ble Tribunal dated 13.05.2022, and be pleased to
- (c) Pass any other order(s)/direction(s) as this Hon'ble Tribunal deems fit and proper in the facts and circumstances of this present Application.

FOR SUCH ACT OF KINDNESS THE  
APPLICANT HEREIN SHALL EVER REMAIN  
GRATEFUL AS IN DUTY BOUND.

**A. Venkatesh, Rahul Mishra & Amber Sachdeva**  
Advocates for the Applicant  
Chamber No. 116, R.K. Jain Block,  
Supreme Court Compound,  
New Delhi – 110 001  
(Mobile No.9818997711)

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

I.A. NO. OF 2022

IN

ORIGINAL APPLICATION NO. 214 OF 2021

IN THE MATTER OF

SHAILESH SINGH ... APPLICANT

Versus

CENTRAL POLLUTION CONTROL BOARD & ORS. ..RESPONDENTS

IN THE MATTER OF

M/S. QURESHI INTL DS-MAX FNF CONSORTIUM PVT. LTD ..APPLICANT

AFFIDAVIT

I, Yousuf Mujahid, S/o. Mohd. Yaqoob Qureshi aged about 45 years, R/o.19-2-294, Dhoo Bowli, Palam Road, Hyderabad 500064, Telangana, having temporarily come down to New Delhi do hereby solemnly affirm and state as under:

1. That I am the Managing Director of M/s. Qureshi International Private Limited, Lead Member of the Consortium (Lessee) running the Ghazipur Slaughter House and the Carcass utilization-cum-rendering Plant and as such well conversant with the facts. I am competent and authorized to swear in this Affidavit on behalf of "M/S. QURESHI INTL DS-MAX FNF CONSORTIUM PVT. LTD".

2. I state that what is stated in Paras 1 to 26 of the accompanying Petition are true and correct.
3. The Annexures are true copies of their respective originals.
4. I state that what is stated hereinabove is true and correct.

DEPONENT

VERIFICATION

I the deponent herein above, verify that the contents of above said affidavit at paras 1 to 4 are true and correct to my knowledge and belief. No part of it is false, nor has anything been concealed there from.

DEPONENT

**Joint Inspection Report of the Ghazipur Slaughter House  
(MCD) Ghazipur, Delhi 110 096**

Ref:

O.A. No.214/2013 in the matter of Shailesh Singh Vs. CPCB and others

Hon'ble NGT order dated 13.5.2022

Background:

In compliance of the Hon'ble NGT (PB) Order dated 31.8.2021 in O.A. No.214/2018, Inspection of the slaughter house was carried out on 29.9.2021 jointly by the Joint C.P., Eastern Range, Delhi, M/s Sonika Singh DM (East Delhi), Shri Y.N. Mishra, Scientist-C, CPCB, Shri R.K. Sharma, EE, DPCC and Dr. Praveen Jhamb, Veterinary Officer (Incharge), Slaughter House, EDMC, Delhi. Inspection report was submitted by DPCC to Hon'ble NGT on 31.1.2022. After hearing, the Hon'ble NGT passed an order on 13.5.2022. The relevant part of the Order is as follows:

*"... in view of the above, we direct that the PP may not be allowed to operate the plant unless a Joint Committee of CPCB and DPCC certifies that the project can be operated in accordance with the consent conditions and environmental norms. In case the project is to be permitted, the Committee may ensure 100% recirculation of treated water and the adoption of ZLD system. The statutory regulators may fix accountability for past violations, following due process of law. Payment of assessed compensation, to be used for restoration of the environment, will be condition precedent for permitting the project....."*

As directed by the Hon'ble Tribunal, DPCC revoked the Consent to Operate (CTO) bearing No.DPCC/WMC/2018/42577 granted to M/s Delhi Food Processing Complex (Meat), Ghazipur on 30.5.2022.

Thereafter, inspection of the unit carried out on 31<sup>st</sup> May, 2022 by the Joint Team of CPCB and DPCC officials namely Shri Y.N. Mishra, Scientist-C, CPCB, Shri R.K. Sharma, EE, DPCC. The Unit was found non-operational at the time of inspection.

The Joint Committee verified the short comings as mentioned in the Joint Inspection Report submitted by DPCC to NGT and compliance status of the conditions laid down under Consent to Operate (CTO). The details of which are as under:

Table 1: Compliance based on inspection dated 30.5.2022 for short comings observed during joint inspection on 29.9.2022.

| S.No. | Short comings observed during joint inspection held on 29.9.2021  | Compliance status as observed by Joint Committee during Joint Inspection dated 31.5.2022.  |
|-------|---|--|
| 1.    | ETP of the Unit was not functioning properly. The MLSS level in the aeration tank was found very low ie. (Aeration tank 1-361 and Aeration Tank2-680 mg/l). Dissolved Air | Since the unit was closed. No effluent was coming to the units of ETP. However, MLSS levels in both the aeration tanks was observed to be adequate. Copy of the lab report dated 12.4.2022 from DPCC Water Laboratory is attached as Annexure I. |

|    |   |  |
|----|---|--|
|    | Flotation unit (DAF) and UASB unit of ETP were found not functioning.   |  |
| 2. | There is no digital flow meter at outlet of ETP of measuring flow of the treated effluent. There is also no record maintained for utilization of treated effluent in horticulture. However, analog flow meter is provided | Digital flow meters have been installed at the desired locations.  |
| 3. | The unit does not have Irrigation Management Agriculture Plan approved by University/Irrigation Department.   | Irrigation Management Plan prepared by CSAUAT, Kanpur submitted by the Unit on 1.4.2022. As informed by the PP, the treated waste water is being transported by tankers to the parks of MCD for horticulture as the unit does not have irrigation land. The Unit has also not provided the details of treated effluent which is used for horticulture purpose. |
| 4. | During the inspection, the unit could not show final discharge  | Final discharge point was identified at the landfill site. Also a treated effluent filling   |

|    |  |   |
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|    | <p>point of treated effluent. The claim of the unit that the treated waste water is utilized for horticulture in SLF could not be shown by the unit and verified by the inspecting team.</p> | <p>station has been made for MCD tankers within premises.</p> <p>The unit has made temporary arrangements for transport of treated water to the landfill site through flexible pipelines. It was observed that the treated water was coming back into the drain, which is passing through the road on the front side of the unit.</p> <p>There is no horticulture network established by the unit at the site of SLF.</p> |
| 5  | <p>There is no NOC from the Delhi Jal Board for abstraction of water from ground.</p>  | <p>Obtained permission for 05 Bore wells temporarily for a period of 6 months, extendable to 2 years from the competent authority (Annexure – II)</p>   |
| 6. | <p>Although the unit has installed OCEMS, however, no calibration certificate was found with the unit.</p>   | <p>Calibration certificate of OLMS has been submitted to DPCC.</p>  |
| 7. | <p>The ground water samples were collected from 03 locations within the premises and nearby area. The</p>  | <p>The bore wells exceeding the standards have been sealed by the concerned SDM.</p>  |

|    |  |  |
|----|--|--|
|    | <p>analysis report shows Total Coliform/Fecal Coliform presence in the ground water exceeding the standard at 02 locations.</p>  |  |
| 8. | <p>The consent issued does not specify the nos, of animals to be slaughtered on daily basis and capacity of by-products. It does not direct the unit also to utilize treated effluent as par the guidelines framed by CPCB for "utilization of treated effluent in irrigation" in compliance of Hon'ble NGT Order.</p> | <p>The consent was given to the unit based on the number of animals specified in the consent application by EDMC.</p>  |
| 9. | <p>The unit should put up mechanized dewatering machine for quick drying of the sludge.</p>  | <p>Two centrifuge pumps were found to be in working condition to separate water from the sludge. It has been observed that extracted water from the sludge, was going into the drain instead of the ETP.</p> |

|     |  |   |
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| 10. | The unit may engage any expert institution for adequacy assessment and up-gradation of its ETP so as the effluent treated properly | Adequacy report repeated by Jamai Millia Islamia University, Delhi has been submitted to DPCC. However, it does not specify about up-gradation of the ETP so that the effluent is treated properly. |
|-----|--|---|

Table 2: Compliance status of terms and conditions stipulated in the Consent to Operate (CTO) on 31.05.2022

| S.No. | Terms and Conditions   | Compliance Status   |
|-------|--|---|
| 1     | The consentee shall make possible efforts to reuse the entire treated effluent generated after the treatment of industrial waste water from the ETP.   | <ul style="list-style-type: none"> <li>• Filling Station has been made for MCD tankers to transport the treated wastewater to Ghazipur Sanitary Landfill site of MCD adjacent to the slaughter house.</li> </ul>          |
| 2     | The consentee shall make suitable arrangement for collection & storage of treated effluent and its pumping with the pipe line system up to Ghaizpur SLF area for horticulture purposes at SLF area and other nearby areas. | <ul style="list-style-type: none"> <li>• Treated effluent is being sprinkled at the Ghazipur landfill.</li> <li>• The unit has made temporary arrangements for transport of treated water to the landfill site</li> </ul> |

|    |   |  |
|----|---|--|
|    |   | <p>through flexible pipelines.</p> <ul style="list-style-type: none"> <li>• Fixed pipelines instead of flexible pipes needs to be erected for conveyance of the treated wastewater to the SLF.</li> <li>• Oil and Grease trapping system not installed.</li> </ul> |
| 3  | The Consentee shall submit analysis report for all above seven parameters in the treated trade effluent discharge from the unit from DPCC approved laboratory every three months. | Adequacy report obtained from Jamia Millia Islamia University submitted to DPCC, said report consist of test report.   |
| 4. | The consentee shall submit stack monitoring report of boiler and noise monitoring reports of DG set(s) from approved laboratory of DPCC every six months.                         | <ul style="list-style-type: none"> <li>• Converted boiler to PNG based fuel.</li> <li>• Noise monitoring report of DG set submitted to DPCC.</li> </ul>  |
| 5. | The consentee shall comply with the conditions given in   | <p>Complying except for:-</p> <ul style="list-style-type: none"> <li>• Installation of bio-methanation plant</li> </ul>  |

|    |   |   |
|----|---|---|
|    | Consent to Establish & Consent to Operate issued by DPCC and shall also comply with all the provisions and conditions imposed by the Ministry of Environment and Forests in its Environmental Clearance.  | <ul style="list-style-type: none"> <li>• Proper network for treated wastewater in horticulture</li> <li>• Reuse of treated wastewater within the process.</li> </ul>  |
| 6. | The consentee shall also follow orders/judgments of Hon'ble Supreme Court of India, on the issue of Slaughter House most particularly passed in W.P.(C) No. 309/2003 & I.A. No. 22&40 in Civil Appeal No. 379 of 1999 time to time in addition to above conditions, if any. | State level Committee headed by Pr. Secretary (UD) has been constituted and regular meetings are being taken. Sub-Committee has been constituted by the State Level Committee which is carrying out regular inspection of the unit. |

**In compliance of directions of the Hon'ble NGT dated 13.05.2022 the slaughter house is yet to adopt Zero Liquid Discharge (ZLD) system and 100% recirculation technology for treated of trade effluent generated by the Slaughter House.**

As requested by MCD vide letter date 09.06.2022, Joint Committee consisting officials from CPCB and DPCC officials namely Y.N. Mishra, Scientist-C, CPCD, and R.K. Sharma, EE, DPCC inspected the Slaughter House again on 10.06.2022 to

verify the claim of MCD regarding removal of the short-comings found on 31.05.2022 (Annexure – III)

| S.No. | Short-comings observed during Joint Inspection held on 29.9.2021   | Compliance status as observed by Joint Committee during Joint Inspection dated 10.6.2022   |
|-------|--|--|
| 3.    | The Unit does not have Irrigation Management Agriculture Plan approved by University/Irrigation Department | Irrigation Management Plan prepared by CSAUAT, Kanpur submitted by the Unit on 1.4.2022. As informed by the PP, the treated waste is being transported by tankers to the parks of MCD for horticulture as the unit does not have irrigation land. The Unit shall maintain logbook for quantity of treated effluent being used for such purposes. |

|    |   |  |
|----|---|--|
| 4. | <p>During the Inspection, the Unit could not show final discharge point of treated effluent. The claim of the unit that the treated waste water is utilized for horticulture in SLF could not be shown by the Unit and verified by the Inspecting Team.</p> | <p>Final discharge point was identified at the landfill site. Also, a treated effluent filling station has been made for MCD tankers within premises. The unit has made permanent arrangements for transport of treated water to the landfill site through rigid GI pipeline. A total of 20 sprinklers have been installed at the landfill site for utilization of treated effluent. However, a dedicated manpower may be employed to control ponding around this network. Photograph of the sprinkling system is attached as Annexure IV.</p> |
| 8. | <p>The consent issued does not specify the numbers of</p>   | <p>The consent was given to the unit based on the</p>  |

|    |   |   |
|----|---|---|
|    | animals to be slaughtered on daily basis and capacity of by-products. It does not direct the Unit also to utilize treated effluent as per the guidelines framed by CPCB for "utilization of treated effluent in irrigation" in compliance of Hon'ble NGT order. | number of animals specified in the consent application by EDMC.   |
| 9. | The Unit should put up mechanized dewatering machine for quick drying of the sludge.  | Two Centrifuge pumps were found to be in working condition to separate water from the sludge. The filtrate is collected and taken to ETP. The unit should maintain logbook for sludge disposal. |

Comments and observations:

- The Slaughter House is yet to adopt Zero Liquid Discharge (ZLD) system for wastewater treatment and 100% recirculation of the treated wastewater in compliance of the Hon'ble NGT order dated 13.5.2021.
- The bio-methanation plant has not been installed for handling and treatment of ingesta and dung.

- The DPCC has imposed Environmental Compensation (EC) of Rs.50 Lakhs for non-installation of bio-methanation plant on MCD, which is yet to be deposited.
- A skilled worker(s) may be deputed for the task to monitor working of sprinklers installed at the Ghazipur landfill site to control ponding due to water.
- The construction of oil and grease trap water was found under progress.

The MCD has submitted a letter dated 7.6.2022 along with copy of proposal received for study of waste water treatment system (ETP) with feasibility of its ZLD system from NEERI. It has also submitted a copy of agreement with Animal Dung Management at Ghazipur Slaughter House, Delhi regarding transportation of dung generated in lairage and livestock to 09 green waste management centres of MCD. The MCD vide its letter dated 09.06.2022 submitted that NEERI will submit a report to MCD within two-three days regarding installation of dung/ingesta drying unit.

The MCD has requested DPCC vide its letter dated 13.6.2022 to waive off the EC of Rs.50 Lakhs and requested to allow the operation of the Ghazipur Slaughter House with its normal slaughtering capacity as it is required for conducting the study by CSIR-NEERI (Annexure-V colly)

Conclusion:

The inspection of the Slaughter House was carried out jointly by CPCB, DPCC and others in compliance with the Hon'ble NGT Order dated 13.5.2022. The conclusion made by the Committee based on the inspection and information shared by the MCD as under:

- a) The unit has convention effluent treatment plant consisting of primary, secondary and tertiary treatment Units. No effluent was coming to ETP during the inspection as the plant was closed by the DPCC in compliance of Hon'ble NGT Order. However, MLSS level in the aeration tanks (2 Nos.) was observed adequate.
- b) The unit has made arrangement for utilization of treated effluent for horticulture and dust suppression purpose at Ghazipur SLF site by providing GI pipeline and 20 sprinkles. The treated water is also used in horticulture within premises. However, the unit has not reported any recycle and reuse of treated waste water within the process. The Slaughter House is yet to adopt Zero Liquid Discharge (ZLD) system. The Unit has invited a proposal from NEERI for study of their ETP and feasibility of achieving ZLD, NEERI has sought 4 months time for such study and a precondition of operation of plant.

- c) The Unit has not installed bio-methanation plant for handling of ingesta/dung waste. Now as per information shared, the unit is exploring deploying of dung/ingesta drying unit through NEERI and a report in this regard shall be submitted within 2-3 days.
- d) For quick drying of the sludge two centrifuge pumps were found to be in working condition to separate water from the sludge. The filtrate is collected and taken to ETP for further treatment.
- e) Flow meter devices have been installed at 4 Nos. of borewell and at ETP outlet. The operator has informed that MCD directed it vide letter dated 7.6.2022 to transport the dung from the plant to 09 green waste management centres of MCD located in East Delhi for use in compost making.
- f) The MCD has not deposited Environmental Compensation imposed by the DPCC for non compliance of bio-methanation plant installation till date.”

Sd/-  
(Y.N. Mishra)  
Sci-C, CPCB

Sd/-  
(R.K. Sharma)  
EE, DPCC

By Speed Post/ Email

|   |   |   |
|---|---|---|
|  | <b>DELHI POLLUTION CONTROL COMMITTEE</b><br><b>DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI</b><br><b>5<sup>th</sup> FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006</b><br>visit us at : <a href="https://dpcc.delhigovt.nic.in">https://dpcc.delhigovt.nic.in</a> |  |
|---|---|---|

F. No. DPCC/WMC-III/ 52/ 2020/ 393 – 394

Dated: 28.03.2024

CONSENT ORDER

**Name of the Unit** : Delhi Food Processing Complex (Meat) MCD, Ghazipur

**Address** : Pocket- B (Near Fish and Poultry Market), Ghazipur, Delhi-110096

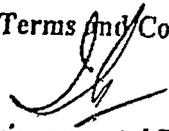
**Date of Issuance** : 28.03.2024

**Activity** : Slaughter House with Boiler (Slaughter of Sheep, Goat, Buffalo and Buffalo calves)

This Consent to Operate is hereby granted under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 under Red Category. This Consent is subject to the Terms and Conditions enclosed herewith for compliance.

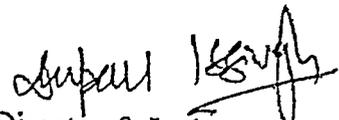
This Consent to Operate is being issued with reference to Application ID 8368403 and valid up to 13.09.2024.

Enclosure: Terms and Conditions of Consent to Operate

  
Asstt. Environmental Engineer

(Verified by)

**M.I. Siddiqui**  
Asstt. Environmental Engineer  
Delhi Pollution Control Committee  
5th Floor ISBT Building  
Kashmere Gate Delhi-110006

  
Addl. Director & Incharge, WMC-II

(Issuing Authority)  
**D. K. Singh**

Additional Director  
Delhi Pollution Control Committee  
4th & 5th Floor, I.S.B.T. Building  
Kashmere Gate, Delhi-110006

352

40

**Terms and Conditions of Consent to Operate to M/s Delhi Food Processing Complex (Ment) MCD, Ghazipur**

1. This consent is valid for maximum slaughtering capacity to slaughter 1500 Buffaloes and 13,500 Sheep / Goats per day.
2. This consent is valid only for products and quantity mentioned above. MCD shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3. MCD shall install Bio-methanation/ Ingesta/ Dung Drying Plant within six months from date of issue of this consent.
4. MCD should follow the various provisions of "Revised Comprehensive Industry Document on Slaughterhouses" issued by Central Pollution Control Board in October 2017.
5. MCD shall follow the guidelines for the utilization of treated effluent in irrigation, which irrigation.pdf are available on the website of CPCB at the web link <http://cpcb.nic.in/NOT/Guidelines-UTE-Irrigation.pdf>
6. MCD shall follow various provisions of rules and regulations as mentioned in the "Compendium of Indian Standards on Slaughterhouse".
7. MCD should strictly comply with the guidelines mentioned in the compendium compiled in compliance of the Hon'ble Supreme Court order dated 17-02-2017 in the matter of WP (Civil) No. 330/2001, Common Cause V/s Govt. of India, W.P. No. 44/2004, contempt petition 124/2015 annexed with W.P. (Civil) No. 309/2003 Laxmi Narayan Modi V/s Govt. of India and Ors.
8. MCD shall comply with all applicable provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable Rules notified under Environment (Protection) Act, 1986.
9. (a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

(b) Air Pollution Source Details:

| Air Pollution Source Details |                          |              |           |                 |  |
|------------------------------|--------------------------|--------------|-----------|-----------------|--|
| S. No                        | Air Pollution Source     | Type of Fuel | Stack No. | Parameters      | Stack Height                                   |
| 01                           | D.G Set 500 KVA (03 No.) | Diesel       | 03        | Sulphur Dioxide | Minimum 6.5m from roof of the nearest building |

In compliance of Direction No. 76 Dated 29.09.2023 of Commission for Air Quality Management in National Capital Region and Adjoining Areas, the Slaughter House is required to convert the Diesel Generator Set System to Dual Fuel System through Retro-fitting of Dual Fuel Kits Or Retrofit Emission Control Devices (ECDs) through certified Vendors/ Agencies for control/ lowering of emission (Copy of CAQM Direction No. 76 dated 29.09.2023 is enclosed herewith).

10. The quantity of maximum daily effluent discharge should not be more than the following:

| Effluent Discharge Details |               |                         |  |
|----------------------------|---------------|-------------------------|--|
| S. No                      | Effluent Type | Maximum daily discharge | Treatment facility and discharge point |
| 1                          | Domestic      | 28 KLD                  | Septic Tank                            |
| 2                          | Industrial    | 929.5 KLD               | ETP                                    |

*[Signature]*  
1

*[Signature]*

11. MCD shall ensure industrial effluent & emissions should be in conformity with the following standards:

| Effluent |  |                     |
|----------|--|---------------------|
| S.No.    | Parameters                                       | Prescribed Standard |
| 1        | pH   | 6.5-8.5             |
| 2        | Total Suspended Solids (TSS)                     | 50.0 mg/l           |
| 3        | Chemical Oxygen Demand (COD)                     | 250.0 mg/l          |
| 4        | Bio-Chemical Oxygen Demand (BOD) [3days at 27°C] | 30.0 mg/l           |
| 5        | Oil and Grease                                   | 10.0 mg/l           |
| 6        | Total Kjeldahl Nitrogen                          | 50.0 mg/l           |
| 7        | Total Phosphates                                 | 5.0 mg/l            |

| Emission |                    |                             |
|----------|--------------------|-----------------------------|
| S.No.    | Parameter          | Prescribed Standard         |
| 1        | Particulate Matter | 150.0 (mg/Nm <sup>3</sup> ) |

Any sources of emission / effluent other than those mentioned in the consent application are not permitted by DPCC.

12. The industrial effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc. should be treated in treatment plant so that the treated effluent should meet prescribed norms.
13. MCD shall use the brine solution or de-freezing in the place of salt to preserve the raw hides to reduce the TDS in the effluent.
14. MCD shall ensure 100% recirculation/reuse of treated water passing through nano-filtration and RO as per the guidelines of CPCB.
15. MCD shall ensure proper destination for unutilized treated water for horticulture/gardening etc. and for storage of the treated water during monsoon & winter seasons.
16. MCD shall use only potable water for washing of meat etc. and drinking purposes. MCD shall assess the quantity of the potable water consumption on daily basis and inform the same to DPCC as well as Delhi Jal Board.
17. MCD shall ensure that the method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments / standards prescribed under the Environment (Protection) Act, 1986.
18. MCD shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section 21/22 of Air Act, 1981.
19. MCD should ensure the linkage of the CCTV cameras installed at the entry points, lairage, meat processing unit and ETP to DPCC.
20. MCD shall comply with the various conditions of the permission taken from local administration or any other government department.
21. MCD shall ensure compliance of the permission from the concerned authority before ground water extraction and it will be the responsibility of the operator to comply with the various conditions of the permission taken.
22. MCD shall ensure that the ground water samples of the hand pumps near the Slaughter House should be got tested annually and the reports of the same should be submitted to the DPCC.
23. MCD shall carry out the calibration of Electro Magnetic Flow meters installed at all water abstraction points on regular basis and shall submit annual report to CPCB & DPCC.
24. MCD shall carry out the calibration of the OCEMS on regular basis and shall submit annual report to CPCB & DPCC.
25. MCD shall submit quarterly monitoring reports of treated effluent from DPCC laboratory, DPCC approved laboratory or any NABL accredited laboratory.

- 1. The S.O. shall ensure the continuous uninterrupted data supply from the OCEMS to the S.O.
- 2. S.O. shall ensure the S.O. is not a day in their vicinity.
- 3. S.O. shall ensure deployment of qualified personnel to oversee the operation of wastewater treatment system or comply with the conditions laid down vide this consent order apart from complying with the prescribed norms.
- 4. S.O. shall ensure that sufficient green cover should be maintained in and around their premises.
- 5. S.O. shall produce relevant documents and reports during inspections conducted by the officials of DDC.
- 6. In the event of any violation of the closure order against the Slaughter House this consent order shall be immediately suspended for the period.
- 7. S.O. shall comply with all the recommendations of CPCB empowered third parties authorized to inspect their premises.

The S.O. shall comply with all the recommendations of Joint Committee of CPCB and DPCE constituted by the Hon'ble MCT in O.A. No. 110/2021 issued vide letter dated 06.07.2022 to the S.O.

This order is for the approval of Chairman, DPCE.

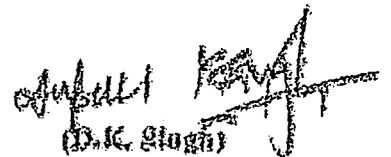
Signature: As above

To,

The Commissioner, Municipal Corporation of Delhi,  
 4th Floor, No. 2, P. S. Chowk, Connaught Place, N.M. Chowk,  
 New Delhi - 110006

Copy to:

- 1. M/s. Goyal and S.S. M.A.C. PVT Corporation Pvt. Ltd., BDAIC Slaughter House, Subsidary, Poultry Market, Connaught, Delhi - 110006

  
 (D.K. Singh)

Asst. Director & Incharge (WMC - II)

D. K. Singh

Assistant Director  
 Delhi Pollution Control Committee  
 4th & 5th Floor, P.S. & E. Building,  
 Kirti Nagar Area, Delhi - 110015



(M.S. Siddiqui)

Asst. Env. Engineer (WMC - II)

M.S. Siddiqui  
 Asst. Environmental Engineer  
 Delhi Pollution Control Committee  
 4th Floor, P.S. Building,  
 Kirti Nagar Area, Delhi - 110015

Direction No. 76

**COMMISSION FOR AIR QUALITY MANAGEMENT  
IN NATIONAL CAPITAL REGION AND ADJOINING AREAS**  
17th Floor, Jawahar Vihar Bhawan (SFC Building)  
Tolaxay Marg, New Delhi-110001

P. No. A-11018/01/201-CAQM/302-1031

Date: 29.09.2023

**Subject:** Direction under Section 12 of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Act, 2021 - Review of regulations for use of DO carts in NCR.

WHEREAS, Ministry of Environment, Forest and Climate Change, Government of India, in exercise of the powers conferred under Section 3 of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Act 2021, has constituted the Commission for Air Quality Management in National Capital Region and Adjoining Areas (hereinafter referred to as the Commission);

WHEREAS, under Section 12 (1) of the Act, the Commission is vested with powers to take all such measures, issue directions, etc., as it deems necessary or expedient for the purpose of protecting and improving the quality of the air in the National Capital Region and Adjoining Areas;

WHEREAS, Section 12 (2) (a) of the Act empowers the Commission to issue directions in writing to any person, officer, or any authority and such person, officer or authority shall be bound to comply with such directions;

WHEREAS, Section 12(2)(b) of the Act empowers the Commission to lay down parameters for discharge of emissions from various sources whatsoever that have implications on the air quality in the region;

3/9/23

WHEREAS, Section 12(2)(v) of the Act also empowers the Commission to impose restrictions and regulate operations or processes that have implications on air quality in the region;

WHEREAS, the Commission has repeatedly taken up the matter relating to air pollution with the State governments of Haryana, Rajasthan, Punjab, Uttar Pradesh and Government of NCT of Delhi and various organizations concerned of the Central and State Governments/ GNCTD and has issued various Directions, Advisories and Orders for effective implementation of measures for abating air pollution in NCR, from time to time;

WHEREAS, the Commission has observed and has been sensitizing all stakeholders that, amongst others, large-scale unregulated use of Diesel Generator (DG) sets is a major contributing factor for deterioration of air quality in the region;

WHEREAS, in wake of generally prevailing adverse air quality in NCR during the winter season, the Commission, through directions No. 54-57 dated 08.02.2022, followed by Direction No. 68 dated 14.09.2022 and its related orders called for regulated use of DG Sets in the NCR, particularly during the periods of restrictions under the GRAP, subject to adopting emission control measures /devices/ systems such as retrofitted Emission control devices (ECDs) and dual fuel mode (gas and diesel), amongst other means of emission control;

WHEREAS, large number of DG sets operating in the region, even during the periods other than restrictions under the GRAP, cause heavy air pollution and are a matter of concern and thus, with a view to regulating the use of DG Sets even for such periods, the Commission issued Direction No. 71 for expeditious conversion of DG Sets to dual fuel mode, in areas where gas infrastructure and supply is available;

WHEREAS, the Commission from time to time reviewed the progress and status in this matter, in line with various directions issued by it;

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WHEREAS, the Commission revisited / reviewed some provisions of the extant directions on the regulated use of DG sets and issued a revised Direction No. 73 dated 02.06.2023, to be applicable across all sectors in the NCR including Industrial, Commercial, Residential and Office establishments etc., as well as permitting more time to implement the schedule w.e.f. 01.10.2023.

WHEREAS, preparatory actions were initiated by various stakeholders towards emission control from DG sets through retro-fitted RECDs and / or dual fuel systems, a number of representations were still being made to the Commission, including deliberations / meetings with various stakeholders in this context, wherein the following were highlighted:

- i. Issues related to availability of certified RECDs and agencies for all capacity ranges and vintages of DG sets.
- ii. Issues related to availability / delays in PNG infrastructure and supply, purely for DG sets.
- iii. Techno-commercial issues, logistics and time involved for fitment of RECDs / conversion to dual fuel mode.
- iv. Issues related to availability of DG sets to the latest standards as in MoEFCC notification No. GSR 804(E) dated 03.11.2022 (CPCB-IV).
- v. No means for emission control in under 19 kW capacity range of DG sets (neither RECDs nor dual fuel mode are available / suited).
- vi. Issues related to use of DG sets for emergency services.

Owing to the above, a number of stakeholders broadly requested for the following:

- (a) Extension of the deadline of 30.09.2023, as laid down in Direction No. 73, by about 3 months.
- (b) Stipulating a condition of 'OR' instead of 'AND' towards fitment of RECDs and conversion to dual fuel system, for all categories of DG sets above 19kW capacity.
- (c) Permitting DG Sets of >800 kW capacity to be run uninterruptedly for the durations of power supply failure, subject to compliance of

20/10/23

standards as in Direction No. 73 dated 02.06.2023, even during restrictions under GRAP.

(d) Permitting such DG sets of  $\leq$  125 kW capacity to be run for emergency services, even during the restrictions under the GRAP, where either certified RECOs are presently not available at all or where gas infrastructure and supply is also not available to enable running them in a dual fuel mode.

NOW, THEREFORE, in due consideration of the contentions and submissions made by various stakeholders, issues in ground level implementation, availability of RECOs / dual fuel systems / new gensets to CPCB -IV standards and various other techno-commercial considerations put forth by them, the Commission, pursuant to a comprehensive review and in supersession of all extant directions / orders / guidelines on the regulations for DG sets, now directs for adoption of the following Schedule for regulated operations of DG sets (only as a backup against regular power supply failures) across all sectors in NCR including Industrial, Commercial, Residential and Office establishments etc.:

| S. No. | Capacity Range of DG sets  | System to be adopted for control of emissions | Regulations for use                               |
|--------|--|---|---|
| 1.     | Power generating sets of all capacities running on LPO/ Natural Gas/ Biogas/ Propane/ Butane                                 | None  | No restrictions (Even periods during under GRAP)  |
| 2.     | Power generating sets of all capacities up to 800 kW to standards as per MoEFCC notification No. QSR 804(E) dated 03.11.2022 | None  | No restrictions. (Even periods during under GRAP) |

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|    |                                |   |   |
|----|--------------------------------|---|---|
| 3. | 800 kW and above               | Any emission control mechanism, strictly subject to compliance of emission standards as indicated below. *  | No restrictions (Even during periods under GRAP)  |
| 4. | 125 kW to less than 800 kW     | Dual fuel mode OR Retro-fitted ECDS through certified vendors / agencies                                    | No restrictions (Even during periods under GRAP)  |
| 5. | 19 kW to less than 125 kW      | Dual fuel mode  | No restrictions (Even during periods under GRAP)<br><br>DG Sets not working in a dual fuel mode, only owing to non-availability of gas infrastructure and supply, shall be permitted only for emergency services as stipulated in this direction.                                     |
| 6. | Portable DG sets (below 19 kW) | Presently no specific means of emission control are available in this category / capacity range of DG sets. | No restrictions during the periods, other than restrictions under GRAP.<br><br>Not to be generally permitted during periods of restriction under GRAP. These shall, however, be permitted even during periods under GRAP only for emergency services as stipulated in this direction. |

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**\*Standards for stack emissions for 800 kW and above capacity DG sets**

| S.No | Parameter                    | Emission Standards  |
|------|------------------------------|---|
| i.   | PM (at 15% O <sub>2</sub> )  | 50 mg / Nm <sup>3</sup>   |
| ii.  | NOx (at 15% O <sub>2</sub> ) | 650 mg / Nm <sup>3</sup>  |
| iii. | CO (at 15% O <sub>2</sub> )  | 100 mg / Nm <sup>3</sup>  |
| iv.  | Minimum DG Stack height      | <p>30 meters OR minimum 6 meters above the height of the building where DG set is installed, whichever is higher.</p> <p>For example, if the building height where such DG set is installed is 20 meters, minimum stack height for DG set should be 30 meters from ground level;</p> <p>While, if the building height itself is 27 meters, the minimum stack height for the DG set should be 33 meters from the ground level.</p> |

The regulated schedule for operation of DG sets issued vide Direction No. 73 dated 02.06.2023 comes to effect from 01.10.2023. The revised schedule as above further eases out the means of implementation and addresses practical difficulties and techno-commercial concerns of various stakeholders and thus the revised schedule for regulation of DG sets would be in force in the entire NCR w.e.f. 01.10.2023.

Notwithstanding the revised schedule as above, in the interest of not disrupting emergency services and permitting sufficient time for adopting the stipulated emission control mechanism in such existing DG Sets, the Commission, hereby, as a one-time exception, permits DG Sets for all capacity ranges (which have still not been equipped with emission control devices / systems as per the above noted schedule), to be run only for emergency services in the NCR as listed below, even under periods of restrictions under the GRAP, only up to 31.12.2023 and strictly subject to adherence to the above noted schedule / measures for emission control thereafter:

- (i) Elevators / Escalators / Travelators etc. in various installations; Commercial entities / residential societies shall, however, ensure that operation of DG sets and supply

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- therefrom is purely limited to operation of elevators / escalators / travelators etc. and not for any other activities of commercial entities / residential societies.
- (ii) Medical Services (Hospital/Nursing Home/Health care facilities) including units involved in manufacturing of life saving medical equipment/devices, drugs and medicines.
  - (iii) Railway Services / Railway Stations.
  - (iv) Metro Rail Corporation & MRTS Services, including trains and stations.
  - (v) Airports and Inter-State Bus Terminals (ISBTs).
  - (vi) Sewage Treatment Plants.
  - (vii) Water pumping Stations.
  - (viii) Projects related to national security, defence & of national importance.
  - (ix) Telecommunications and IT/ data services.

It is further reiterated that appropriate emission control mechanism shall be put in place on or before 31.12.2023, in respect of DG sets being used in above listed emergency services, to avoid action under the relevant provisions of laws / rules / regulations / directions etc., thereafter.

NCR State PCBs/ DPCC shall ensure compliance of above noted directions and regularly monitor the field level implementation.

— sd —  
(Arvind Nautiyal)  
Member- Secretary

To

1. The Chief Secretary, Government of NCT of Delhi
2. The Chief Secretary, Government of Haryana
3. The Chief Secretary, Government of Rajasthan
4. The Chief Secretary, Government of Uttar Pradesh

Copy to:

1. Chairman, DPCC
2. Chairman, HSPCB
3. Chairman, RSPCB
4. Chairman, UPPCB
5. Chairman, CPCB.
6. The Chairperson and all Members, CAQM.

Arvind  
(Arvind Nautiyal)  
Member- Secretary

Annexure R/4 50

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Qureshi INTL DS-Max FNF Consortium Pvt. Ltd. MCD Slaughter House, Ghaziपुर, Delhi  
Daily Update ERP

| Month           | Date | A                  |         | B          |      | C       |            | D                    |                      | E  |  | F  |                      | G                              |                                 | H              |  | I                                |                         | J                        |  | K                  |  | L |  | M |  | N |  | O |  | P |  | Q |  | R |  | S |  | T |  |
|-----------------|------|--------------------|---------|------------|------|---------|------------|----------------------|----------------------|--|--|--|----------------------|--------------------------------|---------------------------------|----------------|--|----------------------------------|-------------------------|--------------------------|--|--------------------|--|---|--|---|--|---|--|---|--|---|--|---|--|---|--|---|--|---|--|
|                 |      | NO. of Slaughtered | Buffalo | Sheep/Goat | at   | Buffalo | Sheep/Goat | Fresh water required | Total water required | Fresh water through Borewell 1,2 & purchased | Recycled water of R/O Nano permeate (KL) | Total Fresh Water (KL) (Borewell, purchased) | ETP Inlet Water (KL) | Reading of flow meter (outlet) | Treated effluent (KL at Outlet) | Gardening (KL) | ETP Treat Water Uses in RO/Nano Plant (KL) | Dead Animal/oiler/Rendering (KL) | MCD Tanker for SLF (KL) | Total Treated Water uses | Water of RO/Nano use for offal washing | Balance Water (KL) |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 01-Jun-24       | 522  | 1909               | 117450  | 80178      | 198  | 123     | 51         | 174                  | 198                  | 232678.92                                    | 166.3                                    | 15   | 97                   | 42                             | 12                              | 166            | 45   | 0.3                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 02-Jun-24       | 542  | 2220               | 121950  | 93240      | 215  | 140     | 61         | 201                  | 217                  | 232861.20                                    | 182.3                                    | 19   | 107                  | 40                             | 16                              | 182            | 44   | 0.3                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 03-Jun-24       | 513  | 916                | 115425  | 38472      | 154  | 113     | 36         | 149                  | 155                  | 232991.40                                    | 130.2                                    | 14   | 67                   | 41                             | 8                               | 130            | 30   | 0.2                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 04-Jun-24       | 502  | 0                  | 112950  | 0          | 113  | 108     | 16         | 124                  | 113                  | 233086.32                                    | 94.9                                     | 15   | 31                   | 40                             | 8                               | 94             | 14   | 0.9                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 05-Jun-24       | 456  | 2308               | 102600  | 96936      | 200  | 123     | 48         | 171                  | 196                  | 233250.96                                    | 164.6                                    | 17   | 91                   | 42                             | 14                              | 164            | 41   | 0.6                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 06-Jun-24       | 523  | 1456               | 117675  | 61152      | 179  | 118     | 44         | 162                  | 178                  | 233400.48                                    | 149.5                                    | 14   | 80                   | 40                             | 15                              | 149            | 35   | 0.5                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 07-Jun-24       | 0    | 619                | 0       | 25998      | 26   | 55      | 0          | 55                   | 55                   | 233446.68                                    | 46.2                                     | 7  | 0                    | 31                             | 8                               | 46             | 0  | 0.2                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 08-Jun-24       | 510  | 1789               | 114750  | 75138      | 190  | 128     | 44         | 172                  | 189                  | 233605.44                                    | 158.8                                    | 19   | 80                   | 43                             | 16                              | 158            | 34   | 0.8                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 09-Jun-24       | 541  | 2349               | 121725  | 98658      | 220  | 138     | 62         | 200                  | 220                  | 233790.24                                    | 184.8                                    | 21   | 106                  | 41                             | 16                              | 184            | 41   | 0.8                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 10-Jun-24       | 434  | 1263               | 97650   | 53046      | 151  | 101     | 36         | 137                  | 149                  | 233915.40                                    | 125.2                                    | 16   | 63                   | 38                             | 8                               | 125            | 26   | 0.2                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 11-Jun-24       | 362  | 0                  | 81450   | 0          | 81   | 77      | 15         | 92                   | 84                   | 233985.96                                    | 70.6                                     | 10   | 23                   | 37                             | 0                               | 70             | 7  | 0.6                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 12-Jun-24       | 345  | 2129               | 77625   | 89418      | 167  | 114     | 43         | 157                  | 168                  | 234127.08                                    | 141.1                                    | 11   | 80                   | 40                             | 10                              | 141            | 36   | 0.1                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 13-Jun-24       | 452  | 1307               | 101700  | 54894      | 157  | 105     | 38         | 143                  | 156                  | 234258.12                                    | 131.0                                    | 8  | 70                   | 41                             | 12                              | 131            | 31   | 0.0                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 14-Jun-24       | 0    | 988                | 0       | 41496      | 41   | 55      | 0          | 55                   | 60                   | 234308.52                                    | 50.4                                     | 12   | 0                    | 30                             | 8                               | 50             | 0  | 0.4                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 15-Jun-24       | 352  | 1284               | 79200   | 53928      | 133  | 98      | 25         | 123                  | 134                  | 234421.08                                    | 112.6                                    | 14   | 45                   | 43                             | 10                              | 112            | 19   | 0.6                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 16-Jun-24       | 344  | 1597               | 77400   | 67074      | 144  | 110     | 33         | 143                  | 141                  | 234539.52                                    | 118.4                                    | 12   | 52                   | 42                             | 12                              | 118            | 18   | 0.4                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 17-Jun-24       | 172  | 0                  | 38700   | 0          | 39   | 49      | 0          | 49                   | 65                   | 234594.12                                    | 54.6                                     | 6  | 0                    | 40                             | 8                               | 54             | 0  | 0.6                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 18-Jun-24       | 0    | 0                  | 0       | 0          | 0    | 37      | 0          | 37                   | 51                   | 234636.96                                    | 42.8                                     | 9  | 0                    | 33                             | 0                               | 42             | 0  | 0.8                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 19-Jun-24       | 0    | 1162               | 0       | 48804      | 49   | 49      | 19         | 68                   | 52                   | 234680.64                                    | 43.7                                     | 8  | 35                   | 0                              | 0                               | 43             | 15   | 0.7                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 20-Jun-24       | 0    | 913                | 0       | 38346      | 38   | 50      | 0          | 50                   | 45                   | 234718.44                                    | 37.8                                     | 5  | 0                    | 32                             | 0                               | 37             | 0  | 0.8                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 21-Jun-24       | 0    | 645                | 0       | 27090      | 27   | 53      | 15         | 68                   | 42                   | 234753.72                                    | 35.3                                     | 7  | 28.0                 | 0                              | 0                               | 35             | 12   | 0.3                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 22-Jun-24       | 128  | 2054               | 28800   | 86268      | 115  | 90      | 23         | 113                  | 115                  | 234850.32                                    | 96.6                                     | 11   | 40                   | 35                             | 10                              | 96             | 16   | 0.6                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 23-Jun-24       | 208  | 1746               | 46800   | 73332      | 120  | 106     | 35         | 141                  | 160                  | 234984.72                                    | 134.4                                    | 14   | 62                   | 42                             | 16                              | 134            | 26   | 0.4                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 24-Jun-24       | 181  | 1208               | 40725   | 50736      | 91   | 80      | 17         | 97                   | 90                   | 235060.32                                    | 75.6                                     | 12   | 30                   | 33                             | 0                               | 75             | 12   | 0.6                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 25-Jun-24       | 189  | 0                  | 42525   | 0          | 43   | 54      | 0          | 54                   | 55                   | 235106.52                                    | 46.2                                     | 6  | 0                    | 32                             | 8                               | 46             | 0  | 0.2                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 26-Jun-24       | 213  | 2385               | 47925   | 100170     | 148  | 101     | 30         | 131                  | 148                  | 235230.84                                    | 124.3                                    | 15   | 55                   | 42                             | 12                              | 124            | 24   | 0.3                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 27-Jun-24       | 316  | 1077               | 71100   | 45234      | 116  | 105     | 23         | 128                  | 120                  | 235331.64                                    | 100.8                                    | 10   | 42                   | 40                             | 8                               | 100            | 18   | 0.8                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 28-Jun-24       | 0    | 778                | 0       | 32676      | 33   | 40      | 0          | 40                   | 42                   | 235366.92                                    | 35.3                                     | 5  | 0                    | 30                             | 0                               | 35             | 0  | 0.3                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 29-Jun-24       | 371  | 1524               | 83475   | 64008      | 147  | 116     | 29         | 145                  | 148                  | 235491.24                                    | 124.3                                    | 14   | 54                   | 40                             | 16                              | 124            | 24   | 0.3                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| 30-Jun-24       | 429  | 1947               | 96525   | 81774      | 178  | 134     | 45         | 179                  | 179                  | 235641.60                                    | 150.4                                    | 16   | 84                   | 42                             | 8                               | 150            | 38   | 0.4                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| Total Qty. (KL) | 8605 | 37573              | 1956125 | 1578066    | 3514 | 2770    | 788        | 3558                 | 3725                 |  | 3129                                     | 362  | 1422                 | 1072                           | 259                             | 3115           | 606  | 14.0                             |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |
| Avg KL/day      | 374  | 1634               | 84179   | 68612      | 153  | 120     | 34         | 155                  | 162                  |  | 136                                      | 16   | 62                   | 47                             | 11                              | 135            | 26   | 0.6                              |                         |                          |  |                    |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |   |  |

Note: \* Specific water consumption of Buffalo (as per Re. COINDS) (M3/TLWK) - 0.5 TLWK (large buffalo), 2.1 TLWK (large Goat/Sheep)  
Average weight per animal (as per APEDA) (kg): Buffalo - 450 kg, Sheep/Goat - 20 Kg  
Average potable Water-consumption (litre/animal): Buffalo - 225 Litre (0.5\*450)/animal, 42 Litre (2.1\*20)/Sheep/goat



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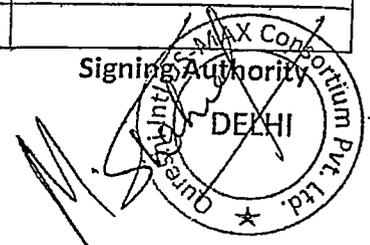
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**Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.**  
**MCD Slaughter House Ghazipur, Delhi**

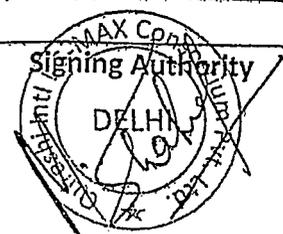
Fresh Water Abstraction Data From Borewell No. 01

| Month          | Jun-24                     |                  |                      |         |
|----------------|----------------------------|------------------|----------------------|---------|
| Location of BW | Near Boiler/Slaughter Hall |                  |                      |         |
| Date           | Initial Read. (KL)         | Final Read. (KL) | Qty. Abstracted (KL) | Remarks |
| 01-Jun-24      | 18537                      | 18559            | 22                   |         |
| 02-Jun-24      | 18559                      | 18584            | 25                   |         |
| 03-Jun-24      | 18584                      | 18602            | 18                   |         |
| 04-Jun-24      | 18602                      | 18617            | 15                   |         |
| 05-Jun-24      | 18617                      | 18640            | 23                   |         |
| 06-Jun-24      | 18640                      | 18660            | 20                   |         |
| 07-Jun-24      | 18660                      | 18675            | 15                   |         |
| 08-Jun-24      | 18675                      | 18695            | 20                   |         |
| 09-Jun-24      | 18695                      | 18723            | 28                   |         |
| 10-Jun-24      | 18723                      | 18739            | 16                   |         |
| 11-Jun-24      | 18739                      | 18754            | 15                   |         |
| 12-Jun-24      | 18754                      | 18771            | 17                   |         |
| 13-Jun-24      | 18771                      | 18787            | 16                   |         |
| 14-Jun-24      | 18787                      | 18802            | 15                   |         |
| 15-Jun-24      | 18802                      | 18820            | 18                   |         |
| 16-Jun-24      | 18820                      | 18835            | 15                   |         |
| 17-Jun-24      | 18835                      | 18849            | 14                   |         |
| 18-Jun-24      | 18849                      | 18859            | 10                   |         |
| 19-Jun-24      | 18859                      | 18870            | 11                   |         |
| 20-Jun-24      | 18870                      | 18880            | 10                   |         |
| 21-Jun-24      | 18880                      | 18892            | 12                   |         |
| 22-Jun-24      | 18892                      | 18907            | 15                   |         |
| 23-Jun-24      | 18907                      | 18926            | 19                   |         |
| 24-Jun-24      | 18926                      | 18941            | 15                   |         |
| 25-Jun-24      | 18941                      | 18955            | 14                   |         |
| 26-Jun-24      | 18955                      | 18974            | 19                   |         |
| 27-Jun-24      | 18974                      | 18996            | 22                   |         |
| 28-Jun-24      | 18996                      | 19006            | 10                   |         |
| 29-Jun-24      | 19006                      | 19034            | 28                   |         |
| 30-Jun-24      | 19034                      | 19063            | 29                   |         |
|                | <b>Total Qty. (KL)</b>     |                  | <b>526</b>           |         |

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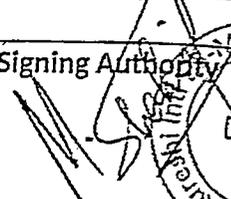
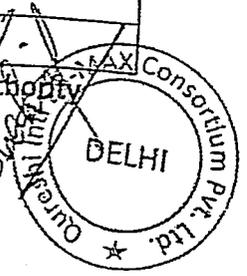
| Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.      |                                  |                  |                      |         |
|---|----------------------------------|------------------|----------------------|---------|
| MCD Slaughter House Ghazipur, Delhi               |                                  |                  |                      |         |
| Fresh Water Abstraction Data From Borewell No. 02 |                                  |                  |                      |         |
| Month   | Jun-24                           |                  |                      |         |
| Location of BW                                    | Near Staff Quarter of MCD Office |                  |                      |         |
| Date  | Initial Read. (KL)               | Final Read. (KL) | Qty. Abstracted (KL) | Remarks |
| 01-Jun-24   | 34260                            | 34331            | 71                   |         |
| 02-Jun-24   | 34331                            | 34406            | 75                   |         |
| 03-Jun-24   | 34406                            | 34471            | 65                   |         |
| 04-Jun-24   | 34471                            | 34539            | 68                   |         |
| 05-Jun-24   | 34539                            | 34609            | 70                   |         |
| 06-Jun-24   | 34609                            | 34677            | 68                   |         |
| 07-Jun-24   | 34677                            | 34707            | 30                   |         |
| 08-Jun-24   | 34707                            | 34775            | 68                   |         |
| 09-Jun-24   | 34775                            | 34845            | 70                   |         |
| 10-Jun-24   | 34845                            | 34910            | 65                   |         |
| 11-Jun-24   | 34910                            | 34952            | 42                   |         |
| 12-Jun-24   | 34952                            | 35019            | 67                   |         |
| 13-Jun-24   | 35019                            | 35083            | 64                   |         |
| 14-Jun-24   | 35083                            | 35113            | 30                   |         |
| 15-Jun-24   | 35113                            | 35173            | 60                   |         |
| 16-Jun-24   | 35173                            | 35238            | 65                   |         |
| 17-Jun-24   | 35238                            | 35273            | 35                   |         |
| 18-Jun-24   | 35273                            | 35300            | 27                   |         |
| 19-Jun-24   | 35300                            | 35328            | 28                   |         |
| 20-Jun-24   | 35328                            | 35358            | 30                   |         |
| 21-Jun-24   | 35358                            | 35389            | 31                   |         |
| 22-Jun-24   | 35389                            | 35444            | 55                   |         |
| 23-Jun-24   | 35444                            | 35511            | 67                   |         |
| 24-Jun-24   | 35511                            | 35556            | 45                   |         |
| 25-Jun-24   | 35556                            | 35586            | 30                   |         |
| 26-Jun-24   | 35586                            | 35648            | 62                   |         |
| 27-Jun-24   | 35648                            | 35711            | 63                   |         |
| 28-Jun-24   | 35711                            | 35731            | 20                   |         |
| 29-Jun-24   | 35731                            | 35799            | 68                   |         |
| 30-Jun-24   | 35799                            | 35874            | 75                   |         |
|   | Total Qty. (KL)                  |                  | 1614                 |         |



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MCD Slaughter House Ghazipur, Delhi

ETP Inlet Effluent Record

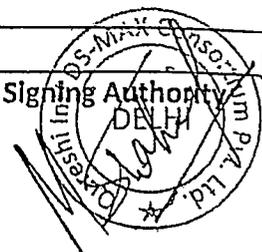
| Month     | Jun-24             |                  |            |         |
|-----------|--------------------|------------------|------------|---------|
| Date      | Initial Read. (KL) | Final Read. (KL) | Total (KL) | Remarks |
| 01-Jun-24 | 143803             | 144001           | 198        |         |
| 02-Jun-24 | 144001             | 144218           | 217        |         |
| 03-Jun-24 | 144218             | 144373           | 155        |         |
| 04-Jun-24 | 144373             | 144486           | 113        |         |
| 05-Jun-24 | 144486             | 144682           | 196        |         |
| 06-Jun-24 | 144682             | 144860           | 178        |         |
| 07-Jun-24 | 144860             | 144915           | 55         |         |
| 08-Jun-24 | 144915             | 145104           | 189        |         |
| 09-Jun-24 | 145104             | 145324           | 220        |         |
| 10-Jun-24 | 145324             | 145473           | 149        |         |
| 11-Jun-24 | 145473             | 145557           | 84         |         |
| 12-Jun-24 | 145557             | 145725           | 168        |         |
| 13-Jun-24 | 145725             | 145881           | 156        |         |
| 14-Jun-24 | 145881             | 145941           | 60         |         |
| 15-Jun-24 | 145941             | 146075           | 134        |         |
| 16-Jun-24 | 146075             | 146216           | 141        |         |
| 17-Jun-24 | 146216             | 146281           | 65         |         |
| 18-Jun-24 | 146281             | 146332           | 51         |         |
| 19-Jun-24 | 146332             | 146384           | 52         |         |
| 20-Jun-24 | 146384             | 146429           | 45         |         |
| 21-Jun-24 | 146429             | 146471           | 42         |         |
| 22-Jun-24 | 146471             | 146586           | 115        |         |
| 23-Jun-24 | 146586             | 146746           | 160        |         |
| 24-Jun-24 | 146746             | 146836           | 90         |         |
| 25-Jun-24 | 146836             | 146891           | 55         |         |
| 26-Jun-24 | 146891             | 147039           | 148        |         |
| 27-Jun-24 | 147039             | 147159           | 120        |         |
| 28-Jun-24 | 147159             | 147201           | 42         |         |
| 29-Jun-24 | 147201             | 147349           | 148        |         |
| 30-Jun-24 | 147349             | 147528           | 179        |         |
|           | Total Qty. (KL)    |                  | 3725       |         |

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**Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.**  
**MCD Slaughter House Ghazipur, Delhi**

**ETP Treated Outlet Water Record**

| Month     | Jun-24                 |                  |                 |         |
|-----------|------------------------|------------------|-----------------|---------|
| RE USE AT | ETP Ghazipur, Delhi    |                  |                 |         |
| Date      | Initial Read. (KL)     | Final Read. (KL) | Total Qty. (KL) | Remarks |
| 01-Jun-24 | 232512.60              | 232678.92        | 166.3           |         |
| 02-Jun-24 | 232678.92              | 232861.20        | 182.3           |         |
| 03-Jun-24 | 232861.20              | 232991.40        | 130.2           |         |
| 04-Jun-24 | 232991.40              | 233086.32        | 94.9            |         |
| 05-Jun-24 | 233086.32              | 233250.96        | 164.6           |         |
| 06-Jun-24 | 233250.96              | 233400.48        | 149.5           |         |
| 07-Jun-24 | 233400.48              | 233446.68        | 46.2            |         |
| 08-Jun-24 | 233446.68              | 233605.44        | 158.8           |         |
| 09-Jun-24 | 233605.44              | 233790.24        | 184.8           |         |
| 10-Jun-24 | 233790.24              | 233915.40        | 125.2           |         |
| 11-Jun-24 | 233915.40              | 233985.96        | 70.6            |         |
| 12-Jun-24 | 233985.96              | 234127.08        | 141.1           |         |
| 13-Jun-24 | 234127.08              | 234258.12        | 131.0           |         |
| 14-Jun-24 | 234258.12              | 234308.52        | 50.4            |         |
| 15-Jun-24 | 234308.52              | 234421.08        | 112.6           |         |
| 16-Jun-24 | 234421.08              | 234539.52        | 118.4           |         |
| 17-Jun-24 | 234539.52              | 234594.12        | 54.6            |         |
| 18-Jun-24 | 234594.12              | 234636.96        | 42.8            |         |
| 19-Jun-24 | 234636.96              | 234680.64        | 43.7            |         |
| 20-Jun-24 | 234680.64              | 234718.44        | 37.8            |         |
| 21-Jun-24 | 234718.44              | 234753.72        | 35.3            |         |
| 22-Jun-24 | 234753.72              | 234850.32        | 96.6            |         |
| 23-Jun-24 | 234850.32              | 234984.72        | 134.4           |         |
| 24-Jun-24 | 234984.72              | 235060.32        | 75.6            |         |
| 25-Jun-24 | 235060.32              | 235106.52        | 46.2            |         |
| 26-Jun-24 | 235106.52              | 235230.84        | 124.3           |         |
| 27-Jun-24 | 235230.84              | 235331.64        | 100.8           |         |
| 28-Jun-24 | 235331.64              | 235366.92        | 35.3            |         |
| 29-Jun-24 | 235366.92              | 235491.24        | 124.3           |         |
| 30-Jun-24 | 235491.24              | 235641.60        | 150.4           |         |
|           | <b>Total Qty. (KL)</b> |                  | <b>3129</b>     |         |

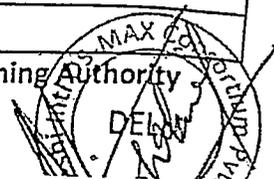

  
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 DELHI

Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.  
MCD Slaughter House Ghazipur, Delhi

RO permeate water

| Month     | Jun-24             |                  |                 |         |
|-----------|--------------------|------------------|-----------------|---------|
| Location  | RO plant           |                  |                 |         |
| Date      | Initial Read. (KL) | Final Read. (KL) | Total Qty. (KL) | Remarks |
| 01-Jun-24 | 11454              | 11486            | 32              |         |
| 02-Jun-24 | 11486              | 11531            | 45              |         |
| 03-Jun-24 | 11531              | 11551            | 20              |         |
| 04-Jun-24 | 11551              | 11561            | 10              |         |
| 05-Jun-24 | 11561              | 11597            | 36              |         |
| 06-Jun-24 | 11597              | 11627            | 30              |         |
| 07-Jun-24 | 11627              | 11627            | 0               |         |
| 08-Jun-24 | 11627              | 11658            | 31              |         |
| 09-Jun-24 | 11658              | 11703            | 45              |         |
| 10-Jun-24 | 11703              | 11724            | 21              |         |
| 11-Jun-24 | 11724              | 11739            | 15              |         |
| 12-Jun-24 | 11739              | 11770            | 31              |         |
| 13-Jun-24 | 11770              | 11795            | 25              |         |
| 14-Jun-24 | 11795              | 11795            | 0               |         |
| 15-Jun-24 | 11795              | 11810            | 15              |         |
| 16-Jun-24 | 11810              | 11830            | 20              |         |
| 17-Jun-24 | 11830              | 11830            | 0               |         |
| 18-Jun-24 | 11830              | 11830            | 0               |         |
| 19-Jun-24 | 11830              | 11840            | 10              |         |
| 20-Jun-24 | 11840              | 11840            | 0               |         |
| 21-Jun-24 | 11840              | 11850            | 10              |         |
| 22-Jun-24 | 11850              | 11865            | 15              |         |
| 23-Jun-24 | 11865              | 11890            | 25              |         |
| 24-Jun-24 | 11890              | 11900            | 10              |         |
| 25-Jun-24 | 11900              | 11900            | 0               |         |
| 26-Jun-24 | 11900              | 11920            | 20              |         |
| 27-Jun-24 | 11920              | 11938            | 18              |         |
| 28-Jun-24 | 11938              | 11938            | 0               |         |
| 29-Jun-24 | 11938              | 11957            | 19              |         |
| 30-Jun-24 | 11957              | 11992            | 35              |         |
|           | Total Qty. (KL)    |                  | 538             |         |

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MCD Slaughter House Ghazipur, Delhi

Nano permeate water

| Month           | Jun-24             |                  |                 |         |
|-----------------|--------------------|------------------|-----------------|---------|
| Location        | Nano plant         |                  |                 |         |
| Date            | Initial Read. (KL) | Final Read. (KL) | Total Qty. (KL) | Remarks |
| 01-Jun-24       | 5021               | 5040             | 19              |         |
| 02-Jun-24       | 5040               | 5056             | 16              |         |
| 03-Jun-24       | 5056               | 5072             | 16              |         |
| 04-Jun-24       | 5072               | 5078             | 6               |         |
| 05-Jun-24       | 5078               | 5090             | 12              |         |
| 06-Jun-24       | 5090               | 5104             | 14              |         |
| 07-Jun-24       | 5104               | 5104             | 0               |         |
| 08-Jun-24       | 5104               | 5117             | 13              |         |
| 09-Jun-24       | 5117               | 5134             | 17              |         |
| 10-Jun-24       | 5134               | 5149             | 15              |         |
| 11-Jun-24       | 5149               | 5149             | 0               |         |
| 12-Jun-24       | 5149               | 5161             | 12              |         |
| 13-Jun-24       | 5161               | 5174             | 13              |         |
| 14-Jun-24       | 5174               | 5174             | 0               |         |
| 15-Jun-24       | 5174               | 5184             | 10              |         |
| 16-Jun-24       | 5184               | 5197             | 13              |         |
| 17-Jun-24       | 5197               | 5197             | 0               |         |
| 18-Jun-24       | 5197               | 5197             | 0               |         |
| 19-Jun-24       | 5197               | 5206             | 9               |         |
| 20-Jun-24       | 5206               | 5206             | 0               |         |
| 21-Jun-24       | 5206               | 5211             | 5               |         |
| 22-Jun-24       | 5211               | 5219             | 8               |         |
| 23-Jun-24       | 5219               | 5229             | 10              |         |
| 24-Jun-24       | 5229               | 5236             | 7               |         |
| 25-Jun-24       | 5236               | 5236             | 0               |         |
| 26-Jun-24       | 5236               | 5246             | 10              |         |
| 27-Jun-24       | 5246               | 5251             | 5               |         |
| 28-Jun-24       | 5251               | 5251             | 0               |         |
| 29-Jun-24       | 5251               | 5261             | 10              |         |
| 30-Jun-24       | 5261               | 5271             | 10              |         |
| Total Qty. (KL) |                    |                  | 250             |         |

MAX CARE  
 Signing Authority  
 DELHI



## Industry Details

Generated From 01 June 2024 To 30 June 2024

**Industry Name** Delhi Food Processing Complex (Meat) MCD  
**Industry Address** Ghazipur  
**Industry Type** Slaughter House  
**Industry Category** Red  
**Industry Vendor** Errand Enterprises Pvt. Ltd.

| Date      | pH   | COD (mg/L) | BOD (mg/L) | TSS (mg/L) |
|-----------|------|------------|------------|------------|
| 01-Jun-24 | 7.15 | 85.40      | 17.90      | 8.50       |
| 02-Jun-24 | 7.21 | 85.90      | 17.50      | 7.90       |
| 03-Jun-24 | 7.19 | 85.70      | 17.90      | 10.50      |
| 04-Jun-24 | 7.45 | 88.90      | 16.90      | 14.30      |
| 05-Jun-24 | 7.24 | 90.10      | 17.50      | 15.00      |
| 06-Jun-24 | 7.26 | 90.20      | 16.20      | 14.50      |
| 07-Jun-24 | 7.31 | 90.10      | 16.40      | 14.50      |
| 08-Jun-24 | 7.25 | 90.70      | 18.30      | 10.50      |
| 09-Jun-24 | 7.38 | 90.50      | 18.70      | 10.40      |
| 10-Jun-24 | 7.60 | 89.70      | 18.90      | 10.90      |
| 11-Jun-24 | 7.31 | 89.50      | 18.50      | 12.40      |
| 12-Jun-24 | 7.19 | 89.90      | 18.70      | 12.80      |
| 13-Jun-24 | 7.45 | 86.70      | 16.50      | 12.70      |
| 14-Jun-24 | 7.41 | 87.60      | 17.50      | 13.70      |
| 15-Jun-24 | 7.25 | 85.70      | 18.50      | 13.50      |
| 16-Jun-24 | 7.32 | 87.10      | 17.50      | 13.60      |
| 17-Jun-24 | 7.29 | 87.20      | 18.50      | 16.80      |
| 18-Jun-24 | 7.34 | 86.40      | 19.50      | 13.80      |
| 19-Jun-24 | 7.26 | 86.70      | 17.90      | 8.00       |
| 20-Jun-24 | 7.56 | 86.40      | 18.60      | 9.50       |
| 21-Jun-24 | 7.14 | 87.60      | 17.90      | 11.40      |
| 22-Jun-24 | 7.24 | 82.50      | 18.40      | 9.50       |
| 23-Jun-24 | 7.35 | 87.30      | 18.40      | 9.40       |
| 24-Jun-24 | 7.36 | 86.40      | 16.50      | 9.10       |
| 25-Jun-24 | 7.28 | 87.30      | 17.50      | 8.40       |
| 26-Jun-24 | 7.34 | 84.15      | 16.80      | 11.50      |
| 27-Jun-24 | 7.38 | 84.00      | 17.40      | 14.50      |
| 28-Jun-24 | 7.42 | 83.70      | 16.80      | 17.60      |
| 29-Jun-24 | 7.19 | 83.80      | 17.10      | 11.60      |
| 30-Jun-24 | 7.38 | 88.50      | 17.50      | 12.50      |

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